

ITEM NO.47

COURT NO.8

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition (Civil) No.1510/2018

VINIT GARG & ORS.

Petitioner(s)

VERSUS

UNIVERSITY GRANTS COMMISSION & ORS.

Respondent(s)

(FOR ADMISSION)

Date : 03-05-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. D. Abhinav Rao, AOR
Ms. Monalisa Kosaria, Adv.

For Respondent(s) Mr. Apoorv Kurup, AOR
Mr. A.C. Boxipatro, Adv.
Mr. Nidhi Mittal, Adv.

Mr. Nikhil Nayyar, Sr. Adv.
Mr. T. V. S. Raghavendra Sreyas, AOR
Mr. N. Sai Vinod, Adv.

Mr. Anil Soni, Adv.
Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of letter dated 02.05.2019 circulated by the learned
counsel for the petitioner, matter is adjourned to 10.07.2019.

The petitioner is at liberty to file rejoinder, in the
meantime.

(MUKESH NASA)
COURT MASTER

(RAJINDER KAUR)
BRANCH OFFICER